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Title: Introduction of The Armed Forces Covenant Bill, 2014.

MAJ. GEN. (RETD.) B.C. KHANDURI AVSM (GARHWAL): I beg to move for leave to introduce a Bill to enshrine in law a covenant prescribing a commitment between the people of India and the Armed Forces Community serving as well as retired and their immediate families pledging a duty of care and improving support towards them in return for their bravery and sacrifices made for protecting the nation and to ensure that they face no disadvantage compared to other citizens in the provision of public and commercial services and for matters connected therewith or incidental thereto.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to enshrine in law a covenant prescribing a commitment between the people of India and the Armed Forces Community serving as well as retired and their immediate families pledging a duty of care and improving support towards them in return for their bravery and sacrifices made for protecting the nation and to ensure that they face no disadvantage compared to other citizens in the provision of public and commercial services and for matters connected therewith or incidental thereto."

The motion was adopted.

MAJ. GEN. (RETD.) B.C. KHANDURI AVSM : I introduce** the Bill.

15.45 hrs.